

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5663/2011

(From the judgement and order dated 02/05/2011 in CRLR No.713/2011, of The HIGH COURT OF M.P AT JABALPUR)

RAMESH KUMAR SONI

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH

Respondent(s)

(With appln(s) for stay,permission to place addl. documents on record

Date: 03/12/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s) Ms. June CHaudhary, Sr. Adv.
Ms.Sumeeta Chaudhari, Adv.
Mr.Prabhat KUmar, Adv.
Mr. Anshuman Ashok, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E RArguments heard.
Judgment reserved.|(Shashi Sareen)
|Court Master|(Veena Khera)
|Court Master

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